

OFFER OPENING PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF OMEGA INTERACTIVE TECHNOLOGIES LIMITED

(CIN: L67120MH1994PLC077214)
("OITL" / "TARGET COMPANY"/ "TC")

Registered Office: 402, 4th Floor, Vaastu Darshan, "B" Wing, Azad Road, Andheri (East),
Mumbai 400 069, Maharashtra | **Phone No.** +91-22-6191 9200;

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This Advertisement is being issued by Navigant Corporate Advisors Limited, on behalf of Mr. Jayesh Amratlal Shah (hereinafter referred to as "the Acquirer") pursuant to regulation 18(7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("SEBI (SAST) Regulations") in respect of Open Offer ("Offer") for the acquisition up to 1,30,000 Equity Shares of Rs. 10/- each representing 26.00% of the total equity and voting share capital of the Target Company. The Detailed Public Statement ("DPS") pursuant to the Public Announcement ("PA") made by the Acquirers has appeared in Financial Express - English Daily (all editions); Jansatta - Hindi Daily (all editions) and Mumbai Lakshadeep - Marathi Daily (Mumbai edition) on 11th October, 2022.

- The Offer Price is Rs. 20/- (Rupees Twenty Only) per equity share payable in cash ("Offer Price").
- Committee of Independent Directors ("IDC") of the Target Company are of the opinion that the Offer Price of Rs. 20/- (Rupees Twenty Only) offered by the Acquirer is in accordance with the relevant regulations prescribed in the Takeover Code and prima facie appear to be justified. The recommendation of IDC was published in the aforementioned newspapers on 12th December, 2022.
- There has been no competitive bid to this Offer.
- The completion of dispatch of The Letter of Offer ("LOF") to all the Public Shareholders of Target Company was completed on 07th December, 2022.
- Please note that a copy of the LOF is also available on the website of Securities and Exchange Board of India (SEBI), www.sebi.gov.in and also on the website of Manager to the Offer, www.navigantcorp.com and shareholders can also apply on plain paper as per below details:
Eligible Person(s) may participate in the Offer by approaching their respective Broker/Selling Broker and tender Shares in the Open Offer as per the procedure along with other details.
- In terms of Regulation 16(1) of the SEBI (SAST) Regulations, the Draft Letter of Offer had been submitted to SEBI on 17th October, 2022. We have received the final observations in terms of Regulation 16(4) of the SEBI (SAST) Regulations from SEBI vide its Letter No. SEBI/HO/CFD/DCR/RAC2/P/OW/59602/2022 dated 28th November, 2022 which have been incorporated in the LOF.
- Any other material changes from the date of PA: Nil

Schedule of Activities:

Activity	Original Date	Original Day	Revised Date	Revised Day
Public Announcement	03.10.2022	Monday	03.10.2022	Monday
Publication of Detailed Public Statement in newspapers	11.10.2022	Tuesday	11.10.2022	Tuesday
Submission of Detailed Public Statement to BSE, Target Company & SEBI	11.10.2022	Tuesday	11.10.2022	Tuesday
Last date of filing draft letter of offer with SEBI	18.10.2022	Tuesday	17.10.2022	Monday
Last date for a Competing offer	03.11.2022	Thursday	03.11.2022	Thursday
Receipt of comments from SEBI on draft letter of offer	11.11.2022	Friday	28.11.2022	Monday
Identified date*	15.11.2022	Tuesday	30.11.2022	Wednesday
Date by which letter of offer be dispatched to the shareholders	22.11.2022	Tuesday	07.12.2022	Wednesday
Last date for revising the Offer Price	29.11.2022	Tuesday	13.12.2022	Tuesday
Comments from Committee of Independent Directors of Target Company	28.11.2022	Monday	12.12.2022	Monday
Advertisement of Schedule of activities for open offer, status of statutory and other approvals in newspapers and sending to SEBI, Stock Exchange and Target Company	29.11.2022	Tuesday	13.12.2022	Tuesday
Date of Opening of the Offer	30.11.2022	Wednesday	14.12.2022	Wednesday
Date of Closure of the Offer	13.12.2022	Tuesday	27.12.2022	Tuesday
Payment of consideration for the acquired shares	27.12.2022	Tuesday	10.01.2023	Tuesday
Final report from Merchant Banker	03.01.2023	Tuesday	17.01.2023	Tuesday

*Identified Date is only for the purpose of determining the names of the shareholders as on such date to whom the Letter of Offer would be sent. All owners (registered or unregistered) of equity shares of the Target Company (except the Acquirer, Promoters and Sellers) are eligible to participate in the Offer any time before the closure of the Offer.

Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and LOF.

ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRER MR. JAYESH AMRATLAL SHAH



Navigant

NAVIGANT CORPORATE ADVISORS LIMITED

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Website: www.navigantcorp.com

SEBI Registration No: INM000012243

Contact person: Mr. Sarthak Vijlani

Place: Mumbai

Date: December 12, 2022